

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 420**

**TO BE ANSWERED ON THE 05TH FEBRUARY, 2019/, MAGHA 16, 1940 (SAKA)
ASSISTANCE FOR FLOOD RELIEF**

420. SHRIMATI P.K. SREEMATHI TEACHER:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the State Government of Kerala has submitted memoranda for seeking assistance of Rs. 5596.77 crore for temporary measures for floods/landslides of 2018;

(b) if so, whether the Union Government has released the approved assistance of Rs. 3048.39 crore from NDRF for floods and landslides of 2018;

(c) if not, the reasons therefor;

(d) whether the State had requested for additional assistance from the Union Government; and

(e) if so, the steps taken in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) to (e): Yes Madam. In the case of floods and landslides of 2018, based on the memoranda submitted by the State Government of Kerala for seeking additional assistance, Inter-Ministerial Central Teams (IMCT) were constituted for State, had assessed the damages in conformity with the norms of (SDRF/ NDRF). Based on the report of IMCTs, the High Level Committee (HLC), in its meeting held on 06.12.2018 had approved the assistance of (i) Rs 3048.39 crore. (ii) Air bills, as per actuals.

Financial assistance is provided from State Disaster Response Fund (SDRF)/ National Disaster Response Fund (NDRF) for immediate relief as per established

procedure. Under the existing SDRF/ NDRF guidelines, there is no provision to provide special financial assistance for long-term reconstruction measures. However, in order to support the affected people of the State Government of Kerala, the Government of India (GOI) had released both the installments of Central Share of SDRF amounting to Rs. 192.60 crore and Rs. 2904.85 crore, released from NDRF to Government of Kerala for relief measures. As such, an amount of Rs. 3405.93 crore is available in SDRF account for management of relief necessitated by natural disasters during 2018-19 by taking into account the opening balance and releases of both the installments of Central & State share of Rs. 214 crore.
